THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA, MIZORAM AND ARUNACHAL PRADESH)

ORDER No.14

Dated Guwahati, the 6th March, 2013

Hon'ble the Chief Justice has been pleased to order that all pending as well as disposed of case records, pertaining to Agartala, Imphal and Shillong Benches, which are lying at the Principal Seat of this Hon'ble Court, be transmitted to the respective Benches forthwith.

By Order,

Sd/- M.K. Bhattacharjee **REGISTRAR GENERAL**

Memo No.HC.III-39/2010/ 842 - 857 /G dated 6th March, 2013 Copy for information to:

1.	The Registrar (Vig. / Admn. / Judl.), Gauhati High Court, Guwahati.
2.	The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Shillong Bench,
	Shillong/ Imphal Bench, Imphal/ Agartala Bench, Agartala/ Aizawl Bench, Aizawl.
3.	The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court
	Guwahati.
4.	The Joint Registrar (), Gauhati High Court, Guwahati.
5.	The Secretary General, Gauhati High Court Bar Association, Guwahati.
6.	The General Secretary, Gauhati High Court Advocates Association, Guwahati.
7.	The General Secretary, Gauhati High Court Bar Association, Kohima Bench,
	Kohima/ Shillong Bench, Shillong/ Imphal Bench, Imphal/ Agartala Bench,
	Agartala/ Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
В.	The Deputy Registrar (), Gauhati High Court, Guwahati.
9.	The Deputy Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
10.	The Special Officer, Translation Wing , Gauhati High Court, Guwahati .
11.	The Asstt. Registrar (), Gauhati High Court, Guwahati.
12.	The Librarian Cum- Research Officer, Gauhati High Court, Guwahati.
13.	The System Analyst, Computer Section, Gauhati High Court, Guwahati. He is
	directed to upload this order in the website of Gauhati High Court.
14.	The P.S. to Hon'ble Mr. / Mrs. Justice, Gauhati High Court,
	Guwahati.
15.	The Superintendent (), Gauhati High Court, Guwahati.

16. C. A. to The Registrar General, Gauhati High Court, Guwahati.

REGISTRAR GENERAL